

From

**The Principal District & Sessions Judge (HQs)**  
Tis Hazari Courts,  
Delhi.

To

**The Registrar General**  
High Court of Delhi,  
New Delhi.

No. 1015 /SV/RC/Gaz/2022

Dated : 04 JUN 2022

**Sub : Detention of Rent Controller/ Additional Rent Controller during summer Vacation 2022 period from 13.06.2022 to 30.06.2022.**

Sir,

I am to inform that the following Rent Controller/Additional Rent Controllers in Central District, Tis Hazari Courts, Delhi are available during Summer Vacation of 2022 to look after the urgent work of Central District under the Delhi Rent Control Act, 1958 on the dates as mentioned below:

S.No	Name of Judicial Officers	Period of Detention	District
1	Sh. Balwinder Singh SCJ-cum-RC	20.06.2022 to 25.06.2022	Central
2	Sh. Mridul Gupta ACJ-cum-ARC	27.06.2022 to 30.06.2022	Central
3	Ms. Dhanshre Deka ARC-02	17.06.2022 & 18.06.2022	Central
4	Sh. Mohit Sharma CCJ-cum-ARC	13.06.2022 to 16.06.2022	Central

Yours faithfully

*06:58pm*  
*04.06.22*

**(GIRISH KATHPALIA)**

Principal District & Sessions Judge (HQs)  
Delhi *KS*

No. 45818-837 /SV/RC/Gaz/2022

Dated : 04 JUN 2022

**Sub:-Detention of RC/ARC during summer Vacation from 13.06.2022 to 30.06.2022.**

Copy forwarded for information & necessary action to :

1. The Officers Concerned.
2. The Sr. AO(J), Admn. Branch (I,II&III)(Central) Tis Hazari Courts, Delhi with the direction to detain the required staff of the Judicial Officers as mentioned above during the summer vacations, 2021.
3. The Sr. AO(J)/DDO/Branch In-charge, Pool Cars, General Branch, Filing Section, Facilitation Centre Care Taking Branch, Accounts Branch (Central), Tis Hazari Court, Delhi.
4. The PS/Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi *KS*